
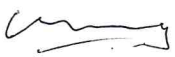



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 144/BB/ 2017	-	To file objections	Rule-4 of IB	Pegasus Asset Reconstruction Pvt. Ltd. Vs Yashomati Hospitals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Dhanush. D 9815012806	Respondent	
2)	Shankar reddy 9845335106	Respondent	
3)	Venu-K V 8277278186	Applicant	

ORDER

Counsel for Petitioner is present. Counsel for Respondent/Corporate Debtor is also present. Sri Shankar Reddy, Advocate filed vakalath for Corporate Debtor. Adlaw Associates gave no objection. For filing objections, list it on 08/03/2018.


Member (T)


Member (J)